

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
UNSTARRED QUESTION NO.3951  
TO BE ANSWERED ON 10.08.2017

**Central Funds to Panchayats**

†3951. SHRI RAM SWAROOP SHARMA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the funds provided by the Union Government for various schemes of Panchayats across the country during the year 2016-17;
- (b) whether the Union Government has constituted any monitoring Committee to check misuse of the said funds; and
- (c) if so, the details thereof and the details of the total funds released to the Districts of Kullu-Mandi, Lahaul-Spiti & Shimla in Himachal Pradesh in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a) The Ministry of Panchayati Raj implements the scheme of 'Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA)' and the funds under the Scheme were provided to the States/ UTs on the basis of their Annual Plans as approved by the Central Executive Committee (CEC). The details of funds provided under the Scheme during 2016-17 are given in Annexure-I. Under the Scheme viz. 'Incentivisation of Panchayats', the Ministry of Panchayati Raj incentivizes the best performing Panchayats and during the year 2016-17, the details of funds released to the States may be seen at Annexure II.

(b) & (c) Under the scheme CB-PSA, the status of utilization of the funds allocated /released to States is monitored by the Central Executive Committee, which gives appropriate direction to the representatives of the States/UTs in the meetings held under CEC for ensuring proper utilization of the funds provided to States. CEC also monitors furnishing of audited utilization certificates (UCs) and progress report by the States. Under the scheme viz. 'Incentivisation of Panchayats', the release of award money to States/UTs for Panchayats is subject to submission of requisite UCs of previous years' award money.

Funds under the scheme of Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA) are provided to the concerned State as a whole on the basis of its Annual Plan as approved by the CEC. During the year 2016-17, funds to the tune of Rs. 140 lakh were released to the State of Himachal Pradesh with the approval of CEC under the scheme of Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA).

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**(Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. †3951 to be answered on 10.8.2017)**

**Funds provided to States/UTs under Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA) during 2016-17**

**(Amount Rs. in Crore)**

<b>Sl. No</b>	<b>Name of the State/ UTs</b>	<b>Funds Released</b>
1	Andhra Pradesh	91.61
2	Arunachal Pradesh	0.59
3	Assam	49.08
4	Chhattisgarh	42.62
5	Gujarat	33.38
6	Haryana	11.37
7	Himachal Pradesh	1.40
8	Jharkhand	20.90
9	Karnataka	15.08
10	Kerala	8.55
11	Madhya Pradesh	55.45
12	Maharashtra	21.17
13	Manipur	9.82
14	Mizoram	9.22
15	Odisha	24.54
16	Punjab	11.00
17	Rajasthan	22.27
18	Sikkim	2.33
19	Tamil Nadu	27.32
20	Tripura	8.30
21	Telangana	43.38
22	Uttarakhand	13.21
23	Uttar Pradesh	39.87
24	West Bengal	21.86
25	Goa	1.38
26	Andaman & Nicobar Island	0.17
	<b>Total</b>	<b>585.87</b>

**Annexure-II**

**(Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. †3951 to be answered on 10.8.2017)**

**Position regarding State-wise grants released during 2016-17 under Incentivization scheme of Panchayats (as on 24.07.2017)**

**(Rs. in Crore)**

<b>Sl. No.</b>	<b>States/ UTs</b>	<b>Category of Award</b>	<b>Grant released</b>
1.	Andhra Pradesh	DDUPSP	2.01
		NDRGGSP	0.10
2.	Arunachal Pradesh	DDUPSP	-
		NDRGGSP	-
3.	Assam	DDUPSP	1.62
		NDRGGSP	0.10
4.	Bihar	DDUPSP	-
		NDRGGSP	-
5.	Chhattisgarh	DDUPSP	1.36
		NDRGGSP	0.10
6.	Goa	DDUPSP	-
		NDRGGSP	-
7.	Gujarat	DDUPSP	1.56
		NDRGGSP	-
8.	Haryana	DDUPSP	1.24
		NDRGGSP	-
9.	Himachal Pradesh	DDUPSP	-
		NDRGGSP	-
10.	J & Kashmir	DDUPSP	-
		NDRGGSP	-
11.	Jharkhand	DDUPSP	-
		NDRGGSP	-
12.	Karnataka	DDUPSP	1.50
		NDRGGSP	0.10
13.	Kerala	DDUPSP	1.45
		NDRGGSP	-
14.	Madhya Pradesh	DDUPSP	2.58
		NDRGGSP	-
15.	Maharashtra	DDUPSP	2.19
		NDRGGSP	-
16.	Manipur	DDUPSP	0.20
		NDRGGSP	0.10
17.	Meghalaya	DDUPSP	-
		NDRGGSP	-
18.	Mizoram	DDUPSP	-
		NDRGGSP	-
19.	Nagaland	DDUPSP	-
		NDRGGSP	-
20.	Odisha	DDUPSP	-
		NDRGGSP	-
21.	Punjab	DDUPSP	1.52
		NDRGGSP	0.08

<b>Sl. No.</b>	<b>States/ UTs</b>	<b>Category of Award</b>	<b>Grant released</b>
22.	Rajasthan	DDUPSP	1.52
		NDRGGSP	0.10
23.	Sikkim	DDUPSP	0.70
		NDRGGSP	0.10
24.	Tamil Nadu	DDUPSP	1.74
		NDRGGSP	0.10
25.	Telangana	DDUPSP	1.29
		NDRGGSP	0.10
26.	Tripura	DDUPSP	0.91
		NDRGGSP	0.10
27.	Uttarakhand	DDUPSP	1.26
		NDRGGSP	0.10
28.	Uttar Pradesh	DDUPSP	4.19
		NDRGGSP	-
29.	West Bengal	DDUPSP	1.90
		NDRGGSP	0.10
30.	Andman& Nicobar Island	DDUPSP	-
		NDRGGSP	-
31.	Chandigarh	DDUPSP	-
		NDRGGSP	-
32.	Dadra and Nagar Haveli	DDUPSP	-
		NDRGGSP	-
33.	Daman and Diu	DDUPSP	-
		NDRGGSP	-
34.	Lakshadweep	DDUPSP	-
		NDRGGSP	-
35.	Puducherry	DDUPSP	-
		NDRGGSP	-

Abbreviations :

- DDUPSP –Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar.
- NDRGGSP – Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar.